

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:4364  
ANSWERED ON:20.12.2011  
FAKE VISA CARDS  
Mahajan Smt. Sumitra

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether a number of cases of fake visa cards have been registered recently in the National Capital Territory of Delhi;
- (b) if so, the details thereof alongwith the number of gangs busted, guilty persons arrested and action taken against them; and
- (c) the steps taken by the Government to check such cases?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (c): A statement is laid on the Table of the House.

STATEMENT IN REPLY TO PART (a) TO (c) OF LOK SABHA UNSTARRED QUESTION NO. 4364 FOR 20.12.2011

(a to c) As per Information available, 131 cases of fake visa cards have been registered at Indira Gandhi International Airport, New Delhi till November, 2011. Prompt action is taken for conducting enquiry as and when such cases of fake visas are detected. After the enquiry, criminal cases are registered against the accused. Accused persons involved in preparing such forged/fake documents are apprehended by the local police authorities and appropriate action is taken against them as per law. A number of steps have also been taken by the government to check travel by persons on forged/fake documents. These steps include:

- i. Use of magnifying glasses and Ultra Violet lamps at all International Airports for scrutinizing the features of the travel documents.
- ii. Issuance of machine-readable passports and visas with improved security features;
- iii. Installation of Passport Reading Machines (PRMs) and Questionable Document Examiner (QDX) Machines at major ICPs for detection of sophisticated forgeries in the travel documents;
- iv. Installation of Questionable Document Examiner (QDX) for verifying the genuineness of the passports;
- v. Installation of Immigration Control System (ICS) software which verifies the passport details of passengers to prevent impersonation;
- vi. Particulars of Passports issued by the RPOs and visas issued by some Indian Missions abroad, are made available to Immigration officers for cross checking;
- vii. Special training to Immigration Officers at airports on a regular basis to detect forged/fake travel documents.